

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated : 10th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Maruti Suzuki India Ltd.

....Appellant(s)

Versus

**Haryana Electricity Regulatory
Commission & Anr.**

..Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agarwal

Counsel for the Respondent(s) :

Ms. Meghana Aggarwal for R-1
Mr. G. Saikumar
Mr. Varun Patnaik
Ms. Sowmya Saikumar for R-2

ORDER

We have heard the learned counsel for Respondent No.2.

Post the matter for further hearing on **11.12.2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

vs/ts